

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

01

ORDER SHEET OF THE HEARING ON 15th MAY, 2024, 10:30 A.M.

CP/14/GB/2019

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	Shiuli Roy 2. Sikha Roy, 3. Susanta Kr. Roy, 4. Pranay Kr. Roy & 5. Biplab Kr. Roy. -Vs- M/s Hotel Indira Pvt. Ltd. 2. Carfew Roy & 3. Mita Sinha Roy.
Under Section	U/s 241 & 242 of Companies Act, 2013

For Petitioner (s) :

For Respondent (s) : Mr. R. Dubey, Adv.

ORDER

No appearance for the petitioners. Ld. Counsel Mr. R. Dubey appearing for the respondent is present and submits that both the parties have arrived into a draft settlement which has to be finally signed by both the parties. So saying, he requested for a short time for completing the formalities of settlement and for filing appropriate application for withdrawal of the above company petition through the petitioners.

List on **04.06.2024** for further consideration.

Sd/-

Satya Ranjan Prasad
Member (Technical)

Sd/-

H.V. Subba Rao
Member (Judicial)